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### RAJYA SABHA

Friday, the 22nd November, 1963/t?ie 1st Agrahayana, 1885 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

#### **OBITUARY REFERENCE**

MR. CHAIRMAN: Information has reached me that one oi our ex-Members, Pandit Anant Ram, passed away at Jammu on October 17, 1963. He was a Member of this House representing Jammu and Kashmir from 1952 to 1954. He served the Jammu and Kashmir Government in various capacities and was Revenue Minister of that State twice in 1935-36 and 1944-47

I would request the hon. Members to rise in their seats and observe one minute's silence as a mark of respect to the memory of the deceased.

Hon. Members then stood in silence *for one* minute

MR. CHAIRMAN: I shall ask the Secretary to convey the members of the bereaved family the sense of sorrow and sympathy of this House.

# NEW EDUCATION MINISTER INTRODUCED

THE PRIME MINISTER (SHRI JAWAH^RLAL NEHRU): Mr. Chairman, Sir, I have to present to you and through you to this hon. House my colleague, the new Minister of Education, Mr. Chagla. Yesterday the President was pleased to swear him in to this office and he took charge yesterday soon after.

MR. CHAIRMAN: The statement by Shri Satya Narayan Sinha will be made at 1 P.M.

724 RSD—1.

#### MESSAGE FROM THE LOK SABHA

of Primogeniture

## MOTION RE. THE COMMITTEE ON PUBLIC UNDERTAKINGS

SECRETARY: Sir, I have to report to the House that I have received the following message from the Lok Sabha, signed by the Secretary of the Lok Sabha:

"I am directed to inform Rajya Sabha that Lok Sabha, at its sitting held on Wednesday, the 20th November, 1963, adopted the following motion: —

'That this House recommends t9 Rajya Sabha that Rajya Sabha do agree to nominate five members from Rajya Sabha to associate with the Committee on Public Undertakings and on the constitution of the said Committee to Communicate this House the names of the members so nominated by Rajya Sabha.'

I am to request that the concurrence of Rajya Sabha in the said motion and also the names of the members of Rajya Sabha so nominated, may be communicated to this House.

A copy of Lok Sabha Bulletin Part ,1, dated the 20th November, 1963, containing the motion adopted by Lok Sabha on the 20th November, 1963 regarding constitution of a Committee on Public Undertakings is enclosed."

## RESOLUTION RE. ABOLITION OF RULE OF PRIMOGENITURE

SHRI ABID ALI (Maharashtra): Mr. Chairman, I beg to move the following Resolution: —

"This House is oi opinion that Government should take steps to enact necessary legislation for the abolition of the rule of primogeniture."